

1	2	3	4	5
18.	Tripura	1	778.25	235.14
19.	Uttar Pradesh	65	13472.76	5888.11
20.	West Bengal	12	15002.51	5482.04
21.	A. & Nicobar	1	150.74	33.01
Grand Total		761	106263.52	36330.89

**Report of Mohan Dharja Committee on
Wastelands Development**

222. SHRI SANAT KUMAR MANDAL : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the date of submission of the report of Mohan Dharja Committee on Wastelands Development to the Government ;

(b) the salient features of the recommendations made by this Committee;

(c) the reaction of the Government on each of the recommendations; and

(d) the reasons for delay in implementing the recommendations and the time by which these are likely to be implemented ?

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) :
(a) December 8, 1995.

(b) and (c) A Statement is attached.

(d) As various Ministries/Departments of the Government of India were concerned with the recommendations their view/comments were called before taking further action in the matter. Most of the recommendations have already been accepted by the Government and Ministries/Departments/State Governments have been requested to take further necessary action in the matter. The recommendations listed at serial nos. 3 & 10 of the statement are under active consideration of the Government and the decision will be taken in due course.

Statement

S.No.	Recommendation	Reaction of the Government
1	2	3
1.	There is a need for preparation of perspective plan for 175 million hectares of degraded wastelands in the country to be implemented over a period of 10-15 years.	The recommendation have not been accepted by the Government. There is a need to focus attention on planning and implementation of smaller projects through State Governments.
2.	Creation of Central Land Use Authority for Land Management.	The recommendation has not been accepted by the Government.
3.	Creation of Department of Land Resources for management of degraded lands.	The recommendation is still under consideration of the Government.
4.	Forest and Public Wastelands should be properly maintained.	The recommendation has been accepted. Concerned Ministries/Departments/State Govts. have been requested to take appropriate action.
5.	Natural Regeneration & Social Fencing should be encouraged.	—do—
6.	Scientific watershed approach may be adopted for sustainable development.	—do—
7.	Urgent measures to prevent soil erosion are imperative. Minimum soil loss concept should be encouraged.	—do—
8.	Reclamation of waterlogged and saline soils should be encouraged.	—do—
9.	Containment of Desert should be planned & implemented.	The recommendation has been accepted. Concerned Ministries/Departments have been requested to take appropriate action.

1	2	3
10.	Flood control and water policies (Surface & Ground Water) should be reviewed.	The recommendations are still under consideration of the Government.
11.	People, Panchayati Raj Institutions and NGOs should be involved in the wastelands development programmes.	The recommendation has been accepted. Concerned Ministries/Departments/State Govt's. have been requested to take appropriate action.
12.	Corporate sector should be involved and soft loan with low interest rates should be provided.	—do—
13.	Farmer's involvement should be encouraged and restriction on cutting of trees should go.	—do—
14.	Widespread awareness campaign through mass media should be launched for wastelands development programme.	—do—

[Translation]

Construction of Bhagalpur-Mandar Railway Line

223. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state :

(a) the date by which the construction work is likely to be taken up in respect of an earlier project for extension of Bhagalpur-Mandar railway line upto Dumka via Hansdeeha;

(b) whether the Ministry of Coal have written to the Railways that linking of Rajmahal-Hansdeeha railway line via Goda Porayyahat would make the transportation of coal easier and add to the railways earnings;

(c) whether the Ministry of Coal has also agreed to bear the expenditure of this rail line; and

(d) if so, the reasons for delay in construction of Rajmahal line ?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) The work has been sanctioned. Final Location Survey has been taken up which will be followed by land acquisition. The work would be started once the land becomes available and is expected to completed in the 10th Plan period.

(b) No, Sir.

(c) and (d) Do not arise.

[English]

Passenger Survey at Calicut

224. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any survey has been made on the passenger traffic at Calicut Airport on the international routes;

(b) if so, the details of findings ; and

(c) total amount earned by sale of tickets during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) No, Sir.

(b) Does not arise .

(c) The revenue earned at calicut during last three years is as under :

	Indian Airlines	Air India (Rs. in Lakhs)
1994-95	4439.26	2359.20
1995-96	5840.95	2556.28
1996-97	5403.23	1982.04
Total	15683.44	6897.52

Production of Alumina and Aluminium

225. SHRI K.P. SINGH DEO:
SHRI SARAT PATTANAYAK :
SHRI JAI PRAKASH AGARWAL :

Will the Minister of MINES be pleased to state :

(a) whether the Aluminium manufacturing units and NALCO have made significant achievement in the production of Alumina and Aluminium during each of the last three years upto September, 1997;

(b) if so, the details thereof year-wise;

(c) whether Aluminium production is sufficient to meet the demand in the country;

(d) if so, the details thereof ;